

**JHARKHAND HIGH COURT, RANCHI**

**NOTIFICATION**

**THE 22<sup>ND</sup> JULY, 2011**

No.162 / A : The following Additional District & Sessions Judges, named in Column No.2 of the table, are transferred and posted as Additional District & Sessions Judges at their respective places mentioned in Column No.3 of the table given below in Officiating Capacity with immediate effect:-

<b>Sl. No</b>	<b>Name of the Officers with designation and present place of posting</b>	<b>New Place of Posting as</b>
<b>1</b>	<b>2</b>	<b>3</b>
1.	Sri Rabindra Nath Tiwari, Additional District & Sessions Judge, Gumla (in Officiating Capacity)	Additional District & Sessions Judge, Dhanbad (in Officiating Capacity)
2.	Sri Dinesh Kumar Singh Additional District & Sessions Judge, Bokaro (in Officiating Capacity)	Additional District & Sessions Judge, Dhanbad (in Officiating Capacity)

By order of the Court,  
**Sd/- P.R. Dash**  
Registrar General